

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/6945/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman
District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 21st December, 2021.

Sub: **Winter vacation.**

Ref:- Your letter No.DJ/BAK/2021/6086 Dated the 17.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission, with your official vehicle, at own cost, from the evening of 23.12.2021 till the morning of 03.01.2022.** The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/6946-6947/A, dated , 21-12-2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rdm